NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.49/2017 IN CP NO. 105(ND)/2013 RT NO.75/Chd/ND/2016

Anil Kumar Batra

...Petitioner

Versus.

M/s Ganpati Empires and Estates Pvt. Ltd. & Ors.

...Respondents

Present:

Mr. Karan Malhotra, Advocate for petitioner.

Mr. Sanjay Mishra, Advocate for respondents.

alongwith S/Shri Tarsem Lal Batra, Anil Kumar Batra,

Satish Kumar Batra and Sunil Kumar Batra.

CA No.49/2017 has been filed for taking on record the compromise stated to have been reached between the parties.

List the matter on 05.05.2017 along with CP No.133 (ND)/2011 /

RT No.68/Chd/Pb/2016.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Kfishan)

Member (Technical)

April 25, 2017